

**Promotion of KVIC Industries**

2164. SHRIMATI SASIKALA PUSHPA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) details of the number of khadi and village industry units set up by Government during the last two years and this year, year-wise, State-wise;

(b) whether Government proposes to set up some more such units, if so, the details thereof and if not, the reasons therefor; and

(c) steps taken by Government to encourage khadi and village industries in general and artisans/handicrafts persons in particular?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) State-wise Khadi Institutions registered with Khadi and Village Industry Commission (KVIC) & Khadi and Village Industry Boards (KVIBs) and Prime Minister's Employment Generation Programme (PMEGP) units financed in the country during 2013-14, 2014-15 and 2015-16 are given in the Statement-I and Statement-II respectively (*See below*).

(b) The societies/co-operatives of artisans are exhorted to take up khadi activities. Such societies are extended support after assessing their capacity to organize khadi production and sales activities. During 2015-16 (up to 30.11.2015), 90 additional Khadi institutions were supported for implementing Khadi activities.

Under PMEGP scheme, for the year 2015-16, it is targeted to set up 52875 units to provide employment opportunities to 4.23 lakh persons by utilizing Margin Money for an amount of ₹ 1019.00 crore. Against the same as on 20.11.2015, 23773 units have been set up. 1,74,039 persons have been provided employment and ₹ 538.95 crore margin money has been provided.

(c) KVIC is extending support to KVI institutions and units through implementation of the following Central Sector schemes:

- (i) Market Development Assistance (MDA) to Khadi and Polyvastra producing institutions at the rate of 20% of their actual production against sanctioned production target. Out of the MDA assistance, 25% is earmarked for payment to spinners and weavers as additional incentive/bonus through their Bank or Post Office accounts.
- (ii) Under Interest Subsidy Eligibility Certificate (ISEC) scheme, Khadi and Polyvastra producing institutions can avail finance from the Banks by paying interest @4% per annum. The difference between the actual lending rate of interest of the Banks and 4% paid by the institution is subsidized by Government of India.

- (iii) Scheme of Fund for Regeneration of Traditional Industries (SFURTI) is implemented to make the traditional industries clusters more productive and competitive facilitating their sustainable development.
- (iv) Khadi Reform and Development Programme (KRDP) aims at realizing fully the significant growth potential of KVI Sector in terms of employment generation enhance earnings of artisans and also ensure positioning of Khadi in consonance with current market needs.
- (v) Support is also extended to weak Khadi Institutions under Strengthening Infrastructure of Weak Khadi Institutions to attain normalcy. The Khadi institutions are provided assistance towards renovation/modernization of their outlets under Assistance for Marketing Infrastructure
- (vi) KVIC has set up interfaces with leading technological institutes to conduct research work under S&T programme of KVIC for development of tools, implements and processes involved in production.
- Publicity is being made through print and electronic media about PMEGP scheme for encouraging Rural and Urban unemployed youth to set up micro enterprises providing employment opportunity to local populace.
  - Awareness camps at District level and State level are being organized in order to propagate the PMEGP scheme.
  - New units were provided facilities for online filing of Entrepreneurship Memorandum application for registration of industrial land application for credit, pollution clearance etc. Project profiles and success stories of PMEGP scheme are placed on PMEGP website.
  - KVIC is undertaking Entrepreneurship cum Skill Development Programme (ESDP) throughout the country and is preparing them to set up enterprises under PMEGP.

**Statement-I***Number of working Khadi Institutions*

Sl. No.	States	2013-14	2014-15	2015-16 (P) up to 30.11.2015
1	2	3	4	5
1.	Jammu and Kashmir	87	88	89
2.	Himachal Pradesh	16	16	16
3.	Punjab	27	27	29
4.	UT Chandigarh	0	0	0

1	2	3	4	5
5.	Haryana	97	97	98
6.	Delhi	11	11	11
7.	Rajasthan	136	136	136
8.	Uttarakhand	51	52	59
9.	Uttar Pradesh	588	602	634
10.	Chhattisgarh	22	22	22
11.	Madhya Pradesh	27	27	27
12.	Sikkim	1	1	1
13.	Arunachal Pradesh	2	2	2
14.	Nagaland	2	2	2
15.	Manipur	13	13	13
16.	Mizoram	1	1	1
17.	Tripura	1	1	1
18.	Meghalaya	2	2	2
19.	Assam	24	24	24
20.	Bihar	92	92	95
21.	West Bengal	319	319	339
22.	Jharkhand	20	20	21
23.	Odisha	67	72	85
24.	Andaman and Nicobar Islands	1	1	1
25.	Gujarat	168	168	172
26.	Maharashtra	33	33	34
27.	Goa	0	0	0
28.	Andhra Pradesh	88	78	83
29.	Telangana	0	10	10
30.	Karnataka	180	191	191
31.	Kerala	39	39	39
32.	Lakshadweep	1	1	1
33.	Tamil Nadu	74	74	74
34.	Puducherry	1	1	1
GRAND TOTAL		2191	2223	2313
90 new KI listed in 2015-16 up to 30.11.2015				

**Statement-II***PMEGP units financed*

Sl. No.	State/Div/UT	2013-14	2014-15	2015-16 (up to 20.11.2015)
1	2	3	4	5
1.	Jammu and Kashmir	1855	1565	1163
2.	Himachal Pradesh	1112	1244	183
3.	Punjab	979	1153	388
4.	Chandigarh	55	36	16
5.	Uttarakhand	1236	1333	329
6.	Haryana	935	1175	595
7.	Delhi	142	198	105
8.	Rajasthan	1280	1976	601
9.	Uttar Pradesh	4354	4891	2362
10.	Bihar	3121	1639	1269
11.	Sikkim	66	16	2
12.	Arunachal Pradesh	657	652	26
13.	Nagaland	421	416	234
14.	Manipur	733	747	333
15.	Mizoram	777	817	194
16.	Tripura	1307	787	348
17.	Meghalaya	397	555	222
18.	Assam	8255	5015	3480
19.	West Bengal	3216	3397	1694
20.	Jharkhand	2612	1699	1218
21.	Odisha	2146	2013	1628
22.	Chhattisgarh	921	847	450
23.	Madhya Pradesh	2462	2737	544
24.	Gujarat	914	1289	782
25.	Maharashtra	2186	3469	1342
26.	Andhra Pradesh	1453	937	465

1	2	3	4	5
27.	Telangana	0	604	389
28.	Karnataka	2778	2431	1399
29.	Goa	79	78	0
30.	Lakshadweep	4	31	0
31.	Kerala	1505	1344	726
32.	Tamil Nadu	2268	2858	1206
33.	Puducherry	43	58	19
34.	Andaman and Nicobar Islands	224	161	61
TOTAL		50493	48168	23773

**Products reserved for small scale sector**

2165. SHRI ANUBHAV MOHANTY: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether the Minister has reserved certain goods for production in the Small scale sector;

(b) if so, the list of such goods; and

(c) whether the goods so reserved were with the consent of the manufacturers from the small scale sector?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) to (c) On the recommendation of the Advisory Committee on reservation constituted under the provisions of the Industries (Development and Regulation) Act, 1951, Govt. of India, *vide* notification no. S.O. 998 (E) dated 10.04.2015, has dereserved the remaining 20 items from the erstwhile list of items reserved for exclusive manufacture in SSI (now-Micro and Small Enterprise) sector. Therefore, as on date, there is no item reserved for exclusive manufacture in SSI (now-MSE) sector.

**Funds utilization under PMEGP and KVIC in West Bengal**

2166. SHRI VIVEK GUPTA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether the Ministry is aware that there has been low allocation and utilization of funds under Khadi and Village Industries Commission (KVIC) and the Pradhan Mantri Employment Generation Programme (PMEGP) in West Bengal;